National Company Law Tribunal Allahabad Bench

CP NO.29/2016 CA NO.18/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017

NAME OF THE COMPANY: Trimar Exports Private Limited vs Obeetee Private Limited SECTION OF THE COMPANIES ACT: u/s 391&394 of Companies Act,1956

Order dated 14.02.2017 CP No.29/2016 CA No.18/2016 Trimar Exports Private Limited Vs. Obeetee Private Limited

Mr. Sashi Kant Gupta PCS represents both the companies (Transfer and Transferee Company). The report of the Regional Director and Official liquidator through affidavit has already been filed in the present matter. However, today there is no representation from the office of the Central Government/O.L. Office, the case is fixed for hearing on 27.02.2017.

List the matter on 27.02.2017.

SH. H.P. CHATURVEDI (Judicial Member)